

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 148/MP/2021  
with  
Interlocutory Application No.87/IA/2021**

**Coram:  
Shri P.K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member**

**Date of Order: 23<sup>rd</sup> December, 2021**

**In the matter of**

Petition under Section 38(2) read with Section 79(1)(c) and Section 79(1)(k) of the Electricity Act, 2003 and the Regulation 3 and 4 of the Central Electricity Regulatory Commission (Grant of Regulatory Approval for execution of Inter-State Transmission Scheme to Central Transmission Utility) Regulations, 2010, Regulations 111 and 114 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020 for grant of regulatory approval for execution of Transmission System for evacuation of power from Pakaldul Hydro Electric Plant in Chenab Valley.

**And  
In the matter of**

Central Transmission Utility of India Limited,  
“Saudamini”, Plot No.2, Sector-29,  
Gurgaon (Haryana) – 122 001

**...Petitioner**

**Vs**

1. Chenab Valley Power Projects Private Limited,  
Chenab Jal Shakti Bhawan,  
Opposite Saraswati Dham, Rail Head Complex,  
Jammu – 180 012, Jammu & Kashmir

2. Delhi Transco Limited,  
Shakti Sadan, Kotla Road,  
New Delhi - 110 002

3. BSES Yamuna Power Limited,  
BSES Bhawan, Nehru Place,  
New Delhi – 110 019

4. BSES Rajdhani Power Limited,  
BSES Bhawan, Nehru Place,  
New Delhi – 110 019

5. North Delhi Power Limited,  
Power Trading & Load Dispatch Group,  
Cennet Building, Adjacent To 66/11kV Pitampura-3,  
Grid Building, Near PP Jewellers, Pitampura,  
New Delhi – 110 034
6. Rajasthan Rajya Vidyut Prasaran Nigam Limited,  
Vidyut Bhawan, Vidyut Marg,  
Jaipur – 302 005 (Rajasthan)
7. Ajmer Vidyut Vitran Nigam Limited,  
400kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura,  
Jaipur – 302 024 (Rajasthan)
8. Jaipur Vidyut Vitran Nigam Limited,  
400kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura,  
Jaipur – 302 024 (Rajasthan)
9. Jodhpur Vidyut Vitran Nigam Limited,  
400kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura,  
Jaipur – 302 024 (Rajasthan)
10. Himachal Pradesh State Electricity Board,  
Vidyut Bhawan, Kumar House Complex Building II,  
Shimla – 171 004 (Himachal Pradesh)
11. Punjab State Power Corporation Limited,  
(Formerly Punjab State Electricity Board),  
Thermal Shed II, Near 22 Phatak,  
Patiala – 147 001 (Punjab)
12. Haryana Power Purchase Centre,  
Shakti Bhawan, Sector-6,  
Panchkula – 134 109 (Haryana)
13. Power Development Department,  
Government of Jammu & Kashmir,  
Mini Secretariat,  
Jammu -180001 (Jammu & Kashmir)
14. Uttar Pradesh Power Corporation Limited,  
(Formerly Uttar Pradesh State Electricity Board),  
Shakti Bhawan, 14, Ashok Marg,  
Lucknow – 226 001 (Uttar Pradesh)
15. Chandigarh Administration,  
Sector -9,  
Chandigarh-+160 009

16. Uttarakhand Power Corporation Limited,  
Urja Bhawan, Kanwali Road,  
Dehradun – 248 001 (Uttarakhand)

17. New Delhi Municipal Council,  
Palika Kendra, Sansad Marg,  
New Delhi – 110 002

...Respondents

### **ORDER**

The Petitioner, Central Transmission Utility of India Limited, has filed the Petition for grant of regulatory approval for execution of transmission system for evacuation of power from Pakaldul Hydro Electric Plant in Chenab Valley. The Petitioner has made the following prayers:

*“(a) Grant regulatory approval for taking up implementation of identified transmission systems in **Annexure “P-1”**;*

*(b) Grant approval for recovery of transmission charges of the assets through Central Electricity Regulatory Commission (Sharing of Transmission charges and losses for ISTS) Regulations, 2020 or any other sharing mechanism notified by this Commission from time to time;*

*(c) Pass such other relief as the Commission deems fit and appropriate under the circumstances of the case.”*

2. The matter was listed for admission on 12.10.2021. During the course of hearing, it was brought to the notice of the Commission by the learned counsel for the Petitioner that Ministry of Power, Government of India has notified Electricity (Transmission System Planning, Development and Recovery of Inter-State Transmission Charges) Rules, 2021 (hereinafter referred to as ‘the Transmission Planning Rules, 2021’). Further, the learned counsel for the Petitioner sought liberty to examine the said Rules and seek necessary instructions in this regard, which was granted by the Commission.

### **Interlocutory Application (IA) No.87/2021**

3. Pursuant to the above, the Petitioner has filed the IA No.87/2021 with the following prayers:

*“(a) Allow the present Application;*

*(b) Permit the Petitioner to withdraw the present Petition for grant of regulatory approval for the subject transmission scheme; and*

*(c) Pass such further and other order(s) as this Court may deem fit in the facts and circumstances of the present case.”*

4. Thereafter, the learned counsel Shri Tushar Mathur appearing on behalf of the Petitioner mentioned the matter on 21.12.2021 and submitted that the Petitioner has filed IA seeking withdrawal of the Petition in view of the Transmission Planning Rules, 2021 notified by Ministry of Power, Government of India. The learned counsel further requested to list the matter at the earliest.

5. The Commission observed that the Petitioner through the IA has prayed for withdrawal of the Petition No. 148/MP/2021 and, therefore, hearing is not required in this regard which was also agreed to by the learned counsel for the Petitioner.

6. Considering the mention on the matter made by the learned counsel for the Petitioner on 21.12.2021 and the prayer made in the IA No.87/IA/2021, the Petitioner is permitted to withdraw the present Petition. Accordingly, the Petition No. 148/MP/2021 is disposed of as withdrawn.

7. Petition No. 148/MP/2021 and IA No. 87/IA/2021 are disposed of in terms of the above.

**Sd/-  
(P.K.Singh)  
Member**

**sd/-  
(Arun Goyal)  
Member**

**sd/-  
(I.S. Jha)  
Member**

**sd/-  
(P.K. Pujari)  
Chairperson**